

**GOVERNMENT OF INDIA
MINISTRY OF LABOUR AND EMPLOYMENT**

**LOK SABHA
UNSTARRED QUESTION NO. 3602
TO BE ANSWERED ON 21.12.2015**

IRREGULARITIES IN CLWB

†3602. SHRI UDAY PRATAPSINGH:

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) whether the Government has received any complaints regarding financial and administrative irregularities and violation of rules and procedures by the Directors of Central Labour Welfare Board (CLWB);**
- (b) if so, the details thereof along with the action taken in this regard; and**
- (c) the corrective measures taken by the Government thereon?**

ANSWER

**MINISTER OF STATE (IC) FOR LABOUR AND EMPLOYMENT
(SHRI BANDARU DATTATREYA)**

(a): No, Madam. There is no Central Labour Welfare Board (CLWB) in the Ministry.

(b) & (c): Do not arise.
